

Shri Srinibas Misra : Sir, I rise on a point of order. There is item No. 4(2)(ii) (b) and 4(2)(iii) (b) ; both are the same. Why is the Minister laying the same thing twice ? This is my point of order. Item 4(2)(ii)(b) states :

“Annual Report of the Machine Tool Corporation of India Limited, Ajmer, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.”

Item No. 4(2)(iii)(b) is also the same. Why should he lay the same thing twice ?

Shri Piloo Mody (Godhra) : May be misprint for 1968-69.....

Shri Srinibas Misra : Let them say so.

The Minister of State in the Ministry of Finance (Shri P. C. Sethi) : One is Ajmer, another is Bangalore.

Shri Srinibas Misra : It is the same thing, Ajmer.

Mr. Speaker : It is a misprint. It is a mistake in printing. You are a very alert Member.

AUDIT REPORTS AND ACCOUNTS OF INDIAN STANDARDS INSTITUTE AND PAPERS UNDER COM- PANIES ACT, 1956

The Deputy Minister in the Ministry of Industrial Development, Internal Trade and Company Affairs (Shri Bhanu Prakash Singh) : On behalf of Shri F. A. Ahmed, I beg to lay on the Table :

- (1) A copy of the Audit Report on the Accounts of the Indian Standards Institution for the year 1966-67. [Placed in Library. See. No. LT-3183/70].
- (2) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act 1956 :—
 - (i) (a) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1968-69.

(b) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) (a) Review by the Government on the working of the Machine Tool Corporation of India Limited Ajmer, for the year 1967-68.

(b) Annual Report of the Machine Tool Corporation of India Limited Ajmer, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(iii) (a) Review by the Government on the working of the Machine Tool Corporation of India Limited, Ajmer, for the year 1968-69.

(b) Annual Report of the Machine Tool Corporation of India Limited, Ajmer for the year 1968-69 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

(3) A statement showing reasons for delay in laying the papers mentioned at 2 (ii) of item 4 above. [Placed in Library. See. No. LT-3184/70].

ANNUAL REPORT ETC., OF HEAVY ENGINEERING CORPORATION LTD., RANCHI

The Minister of State in the Ministry of Steel and Heavy Engineering (Shri K. C. Pant) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1968-69.
- (2) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See. No. LT-3185/70].